COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 250 OF 2014 & IA NO. 409 OF 2014 APPEAL NO. 284 OF 2014 & IA NO. 452 OF 2014 APPEAL NO. 297 OF 2014 & IA NO. 178 OF 2015 APPEAL NO. 42 OF 2016

Dated: 17th August, 2017

APPEAL NO. 250 OF 2014 & IA NO. 409 OF 2014

In the matter of:

Biomass Energy Developers Association & Ors. ... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

APPEAL NO. 284 OF 2014 & IA NO. 452 OF 2014

In the matter of:

Biomass Energy Developers Association & Ors. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

APPEAL NO. 297 OF 2014 & IA NO. 178 OF 2015

In the matter of:

M/s The South Indian Sugar Mills Association & Ors. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

APPEAL NO. 42 OF 2016

In the matter of:

Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. ... Appellant(s)

Vs.

Biomass Energy Developers Association & Ors. Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 19-09-2017.